

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/21(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS AS INFRACON PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

For the Financial Creditor

Mr. Arnab Dutta, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **21.08.2024**.

**Satyajit Roy
(Court Officer)**